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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H.S. RAMESH KUMAR SURANA & 1
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1	Aashish Jain Nunia For Susara & Susara	Counsel for Respondents	
2	Indulal Bhatt For Petitioner	Counsel for Petitioner	

ORDER

Representing Counsels for both the parties are present. Counsel for the respondent prayed for time for filing the counter. At request time is enlarged with a direction to file the counter and send a copy of the same to the other side. Put up on 05.01.2018.

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(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

-sd-

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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